

Sir, the matter is still under consideration

(b) to (d) Does not arise

**Pakistani Firing in Rajouri**

\*412. { Shri A. M. Tariq:  
Shri Vajpayee:  
Shri Hem Raj:

Will the Prime Minister be pleased to state.

(a) whether it is a fact that Pakistani troops opened fire on two Indian pickets in Rajouri area on the 31st January, 1959,

(b) if so, the details thereof, and

(c) the action taken in the matter so far?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b) On the 31st January, two incidents took place in the Poonch-Mendhar area. In the first incident, our picquet which was situated about eight miles south-west of Poonch and 1400 yards on our side of the cease fire line, was fired at by an armed group from Pakistan-occupied Kashmir who had crossed the cease-fire line. Our troops returned the fire in self-defence.

In the second incident, our picquet, which was about six miles west of Mendhar and 1000 yards on our side of the cease-fire line, was fired at by an armed group from Pakistan-occupied Kashmir. Our troops returned the fire.

No casualties have been reported as result of either of these incidents.

(c) Complaints against these violations of the Cease-Fire Agreement have been lodged with the Chief Military Observer of the UN, and a preliminary UN investigation was carried out on February 2nd

**Purchase of Ores**

\*413. { Shri Vidya Charan Shukla:  
Shri Birendra Bahadur Staghji:  
Shri Wadiwa:

Will the Minister of Commerce and Industry be pleased to state

(a) whether Government's consideration of the recommendation of the Mineral Advisory Board that the State Trading Corporation should be approached to give special consideration to small mine owners while making purchases of ores on for basis, has since been finalised, and

(b) if so, the nature of decision taken?

The Minister of Commerce (Shri Kanungo). (a) and (b) The Mineral Advisory Board has, itself recognised that the State Trading Corporation could not be pressed to make purchases on for basis from all small mineowners. The recommendations of the Board have, however, been communicated to the STC for implementation to the extent practicable.

**Atomic Power Stations**

\*414. { Shri Ram Krishan:  
Shri Rameshwar Tantia:  
Shrimati Parvathi Krishnan:  
Shri Nagi Reddy:  
Shri Morarka:  
Shri P. K. Deo:  
Shri Pangarkar:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No 1610 on the 16th December, 1958 and state

(a) whether exploratory talks with manufacturers of atomic power stations in other countries have been concluded,

(b) if so, the terms of agreement, if any, entered into with those manufacturers,

(c) whether any decision has been taken on the location of the Power Station, and